

CORRIGENDUM TO FORM G
(Invitation for Expression of Interest for Sabve Rohini Contractors Private Limited)
(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

With reference to the Form G dated 21.05.2025, issued in accordance with Insolvency and Bankruptcy Code, 2016 and Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, and published in the newspapers on 21.05.2025, the Committee of Creditors of Sabve Rohini Contractors Private Limited has decided to extend the last date for receipt of Expression of Interest from 05.06.2025 to 16.06.2025.

In view of the same, further submission of Expression of Interest by the prospective resolution applicants should be submitted to the Resolution Professional in accordance with the amended invitation for expression of interest which stands amended and restated as under:

SL	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Sabve Rohini Contractors Private Limited CIN: U45201MH2011PTC223438 PAN: AAICA9489N
2.	Address of the registered office	Registered Address: Gala No 112A, 1st Floor, Satyam Industrial Estate, Govandi Road, Deonar Mumbai, Devanar, Mumbai, Mumbai, Mumbai, Maharashtra, India, 400088 Business Address: 9/607-B, Khadeeja Building, Cherootty Road, Calicut, Kozhikode, Kerela - 673032
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Company has no immovable assets. Majority of the movable assets are at client site located in Powai and Panvel, Maharashtra. (As per the information received from Management)
5.	Installed capacity of main products/ services	NIL
6.	Quantity and value of main products/ services sold in last financial year	The Corporate Debtor was engaged in the business of civil and structural work for various private companies mainly across Maharashtra and Kerala. However, the Corporate Debtor is not operational.
7.	Number of employees/ workmen	Nil (As per the information received from Management)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The same can be obtained by the Prospective Resolution Applicants from sabverohinicirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The same can be obtained by the Prospective Resolution Applicants from sabverohinicirp@gmail.com
10.	Last date for receipt of expression of interest (revised dates)	16/06/2025
11.	Date of issue of provisional list of prospective resolution applicants (revised dates)	18/06/2025
12.	Last date for submission of objections to provisional list (revised dates)	23/06/2025
13.	Date of issue of final list of prospective resolution applicants (revised dates)	25/06/2025

14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants (revised dates)	27/06/2025
15.	Last date for submission of resolution plans (revised dates)	27/07/2025
16.	Process email id to submit Expression of Interest	sabverohinicirp@gmail.com
17.	Details of Corporate Debtor's Registration Status as MSME.	Udyog Aadhaar No.: MH19B0161632 Type of Enterprise: Small NIC Code: 41 – Construction of Building

Date: 06/06/2025
Place: Mumbai

IP Pankaj Bhattad
Resolution Professional

In the matter of Sabve Rohini Contractors Private Limited
IBBI Registration No. IBBI/IPA-001/IP-P-02841/2023-2024/14362
AFA Valid Upto: 31/12/2025

Address: Unit No. 605, 6th Floor, Sunteck Crest, Mukund Nagar, Andheri Kurla Road, Andheri (E),
Mumbai- 400 059